

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-114-2020**

Joe C. Mathias

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri Nitin Sardessai, Senior Advocate with Shri G. Panandikar, Advocate for the Petitioner.

Shri Deep Shirodkar, Additional Government Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 30th July 2020****P.C. :**

Shri Deep Shirodkar, the learned Additional Government Advocate, waives notice for the first respondent.

2. Issue notice to the respondents no.2 to 4, returnable on 20.08.2020.

DAMA SESHADRI NAIDU, J.

NH